

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2890
ANSWERED ON 18/03/2025**

ROFR PATTA-HOLDERS UNDER MGNREGS

2890. SHRI G LAKSHMINARAYANA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of Recognition of Forest Rights (RoFR) Patta-holders eligible for 150 days of work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the Scheduled (Agency) areas of Andhra Pradesh, district-wise;**
- (b) the number of eligible RoFRPatta-holders who have actually received 150 days of work during the last five years, year-wise;**
- (c) the number of RoFRPatta-holders who are yet to receive the additional 50 days of work, despite being eligible;**
- (d) the total budget allocated, released and utilized for providing 150 days of employment to RoFRPatta-holders in Andhra Pradesh during the last five years; and**
- (e) whether the Government has identified any gaps or challenges in the implementation of this provision and if so, the steps taken to ensure all eligible beneficiaries receive their entitled workdays under MGNREGS?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The Ministry mandates the provision of additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no

other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

The district-wise details of Recognition of Forest Rights (RoFR) Patta holders eligible for additional 50 days of work under Mahatma Gandhi NREGS in Andhra Pradesh are given below:

Sl. No.	District	Total RoFRPatta-holders eligible for 150 days work
1	AlluriSitharamaRaju	109511
2	ParvathipuramManyam	33554
3	Srikakulam	10122
4	Eluru	2009
5	Nandyal	553
6	Prakasam	1884
7	Palnadu	2200
	Total	159833

Note: As per data shared by State Government of Andhra Pradesh.

(b): Year-wise total number of RoFR households who have worked for 150 days in Andhra Pradesh State under Mahatma Gandhi NREGS during the last five financial years are given below:

Sl. No.	Financial Year	Total number of RoFR households who have worked for 150 days
1	2023-24	7551
2	2022-23	1185
3	2021-22	2649
4	2020-21	7781
5	2019-20	2928

Note: As per data shared by State Government of Andhra Pradesh.

(c): As per the information shared by the State Government of Andhra Pradesh, a total of 55,726 RoFRPatta holders are yet to receive an additional 50 days of wage employment under Mahatma Gandhi NREGS.

(d): Mahatma Gandhi NREGS is a demand driven Scheme, the work is being allocated based on demand. The wages are being released directly to the wage seeker's account based on their work. However, the year-wise wage expenditure (additional 50 days of wage employment to RoFRPatta beneficiaries) is given below:

Sl. No.	Financial Year	Expenditure (additional 50 days of wage employment to RoFRPatta beneficiaries) (Rs. in lakhs)
1	2023-24	2782.35
2	2022-23	375.89
3	2021-22	858.95
4	2020-21	2669.74
5	2019-20	892.28

Note: As per data shared by State Government of Andhra Pradesh.

(e): The implementation of the Mahatma Gandhi NREGS is the responsibility of the respective State/UT Governments. The State Government of Andhra Pradesh has not reported any gaps or challenges in implementing this provision under the scheme. The Ministry of Rural Development continues to monitor and support its effective implementation to ensure that all eligible beneficiaries receive their entitled workdays.
